

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 86/15	TP 20/17	Hearing	433(e) / 433(f)	Phoenix Arc Pvt. Ltd. Vs Novel Nests Bangalore Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Counsel for petitioner is absent. No representation for petitioner. Petitioner is called absent. Notice issued to the petitioner not returned, Await. Counsel for petitioner has not complied the relevant provisions ^{and} of Rules framed under I & B code which ^{is} applicable to the facts of this case. Petitioner is directed to comply the relevant provisions of Rules framed under I & B code which ^{is} applicable to the facts of this case. Even on last hearing, there was no representation for the petitioner. If petitioner fails to comply the relevant provisions, further orders will be passed.

List it on 21/06/2017.


Member (J)


Member (T)